

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:729
ANSWERED ON:27.02.2015
RASHTRIYA MAHAILA KOSH
Joshi Shri Chandra Prakash;Pathak Smt. Riti

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the loan schemes being run under the Rashtriya Mahila Kosh (RMK) along with the eligibility criteria for availing such loans;
- (b) the number of women particularly belonging to Scheduled Castes/Scheduled Tribes availed benefits from the RMK during each of the last three years and the current year. State/UT-wise;
- (c) whether the Government has received complaints of charging of exorbitant rate of interest for the loans under the RMK during the said period. if so, the details thereof along with the action taken/being taken by the Government on such complaints;
- (d) whether the Government proposes to restructure/amend RMK. If so, the details thereof and the reasons therefor; and
- (e) the steps taken/being taken by the Government to enhance the coverage of RMK across the country?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) The details of the loan schemes along with eligibility criteria is annexed as Annexure A.
- (b) RMK provide micro-loans to women beneficiaries through Intermediary Organizations/Non Governmental organizations. The State/ UT-wise number of women benefited during the last three years and the current year are given at Annexure B. Details of beneficiaries SC/ST wise is not maintained separately by RMK.
- (c): No, Madam.
- (d) & (e): With a view to strengthen RMK and enhance its coverage, it has been decided to extend need based skill development/capacity building through training/ workshop for livelihood creation activities, besides lending credit to women through Intermediary organizations .